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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH.

ORIGINAL APPLICATION NO. (969/89, 970/89, 934/89 & 32/90.

.. Applicant/s

V/s.

Union of India & Others

.. Respondents.

Corem: Hon'ble Shri M.S.Deshpande, V.C.
Hon'ble Shri R.Rangarajan, M(A)

Final

~~XXXXXX~~ Orders

(Per M.S.Deshapnde, V.C.)

Date: 23/3/94.

Mr. P.Sankaranarayanan for applicant states that the final seniority list has not yet been prepared pursuant to the draft dtd. 4-2-93, a copy of the same will be filed today. He wants to withdraw the present application with liberty to file another application questioning the final seniority list as and when prepared.

Leave granted.

Mr. Ramesh Kumar advocate appears on behalf of respondents.

O.A. disposed of.

Certified True Copy

Date: 4/4/94

Section Officer
Central Admn. Tribunal,
Bombay Bench.

CAT/BOM/NUD/89 969/89, 970/89, 934/89 & 32/90/3261

Copy to:

3262

1) R.A.Nair
2) S.V.Unde
3) C.Madhav Rao
4) A.Gopinath
C/o. P.Sankaranarayanan
Adv. for applicant.

4/4/94
S. Deshpande

4/4/94

1) Union of India,
Min. of Commerce
C/o. Shri M.B.Sethna
Adv. for Respondents.

J.D.M

Despatched

4/4/94
M Section Officer
S. Deshpande